

R.O.C.No.28/2016-Con.B2

DISTRICT JUDGE
TRANSFER & POSTING

NOTIFICATION No. 13 / 2017

Thiru. A.Nazir Ahamed, District Judge, functioning on deputation as Secretary, High Court Legal Services Committee, Chennai, who has been appointed as Member Secretary, Tamil Nadu State Legal Services Authority, Chennai on deputation basis, in G.O. (D) No.132, Home (Courts-IV) Department, dated 02.02.2017 is repatriated to his parent department viz., Tamil Nadu State Judicial Service and deputed to Tamil Nadu State Legal Services Authority, Chennai to function as Member Secretary in the Tamil Nadu State Legal Services Authority, Chennai, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 03.02.2017.

Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL

OFFICIAL MEMORANDUM

Sub: Courts and Judges - Thiru A.Nazir Ahamed, District Judge, functioning on deputation as Secretary, High Court Legal Services Committee, Chennai – repatriated and deputed to function as Member Secretary in Tamil Nadu State Legal Services Authority, Chennai - Notification issued - joining instructions - issued.

Ref: High Court's Notification No. 13 /2017, dated: 03.02.2017.

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Thiru A.Nazir Ahamed, District Judge, functioning on deputation as Secretary, High Court Legal Services Committee, Chennai, who has been repatriated and deputed to function as Member Secretary in the Tamil Nadu State Legal Services Authority, Chennai in the High Court's Notification cited above, is required to take charge of the post of Member Secretary, Tamil Nadu State Legal Services Authority, Chennai, immediately. After taking charge of the post of Member Secretary, Tamil Nadu State Legal Services Authority, Chennai, he is required to hold full additional charge of the post of Secretary, High Court Legal Services Committee, Chennai, until further orders.

**HIGH COURT, MADRAS.
DATED: 03.02.2017.**

**Sd/- R.SAKTHIVEL,
REGISTRAR GENERAL**